

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.411**  
**Appeal No.79/252/ND/2021**

**IN THE MATTER OF:**

Sandhu Propertis Pvt Ltd	...	Appellant
Versus		
Registrar of Companies NCT of Delhi Haryana	...	Respondent

**Order under Section 252 of Companies Act, 2013.**

**Order delivered on 14.03.2023**

**Coram:**

**Mr. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant	: Mr. Abhishek Aggarwal, Adv., Mr. Aayush Aggarwal, Adv., Mr. Chahat Aggarwal, Adv. & Mr. Jayender Jain, CS
For the I.T. Deptt.	: Mr. Puneet Rai, Adv. along with Mr. Nikhil Jain, Adv.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to 25.04.2023.

**Sd/-**  
**(Court Officer)**